

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 537/11	TP 93/16	Hearing	111/ 111A	IDEB Projects Pvt. Ltd., Vs Parkway Holdings Pvt. Ltd., & 3 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Counsel for Petitioner is present. Counsel for R-1 and 3 is present. Counsel for petitioner is directed to serve notice on R-2 and 4 after collecting from the Registry.

List it on 01.06.2017.


MEMBER (J)


MEMBER (T)